

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †2622.
TO BE ANSWERED ON 15.12.2015**

†2622. UPLIFTMENT OF EXTREMELY POOR SECTION

SHRI ALOK SANJAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is contemplating to implement any scheme for the upliftment of extremely poor people of the country by giving them special status; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) The extremely poor people having annual income less than Rs.1.00 lakh and who do not belong to any social category such as SC/ST/OBC, have been categorized as Economically Backward Classes (EBCs). The following schemes are being implemented by Ministry of Social Justice and Empowerment for welfare of the EBCs:-
- (i) Dr. Ambedkar Post-Matric Scholarship for EBC Students
 - (ii) Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for EBCs.
- (b) The details of the Schemes are annexed

ANNEXURE

Annexure as referred to in part (b) of the Answer to Lok Sabha Unstarred Question No. 2622 for 15.10.2015 asked by Shri Alok Sanjar regarding “Upliftment of Extremely Poor Section”

1. Dr. Ambedkar Post-Matric Scholarship for EBC Students

This is a 100 % centrally sponsored scheme being implemented through the State Government and Union Territories. The objective of the scheme is to provide financial assistance to the EBC students studying at post-matriculation or post-secondary stage. The income ceiling of parents/guardians for eligibility is Rs.1.00 lakh per annum (including self income, if employed).

The rates under different Post-Matric Courses range between Rs. 750 per month and Rs. 260 per month for hostellers. For the day scholars the range is Rs. 350 to Rs. 160. Scholarship also include study tour charges @ Rs. 900 per annum (subject to actual expenditure), Thesis typing and printing charges @ Rs. 1000 (maximum), Book allowance for correspondence course @ Rs. 900 per annum and Reader charges for blind students in the range between Rs. 90 p.m. to Rs. 175 p.m.

The scholarship for Commercial Pilot License (CPL) course is also covered under this scheme. Upto 20 awards per year for the whole country are provided on the first come first-serve basis. The selected candidates are provided an amount of Rs.5000/- per flying hour in single/multiengine aircraft for 200 hours. In addition, maintenance allowances @ Rs. 750 p.m. for hostlers and Rs. 350 p.m. for day scholars is also paid.

2. Dr. Ambedkar Scheme of Interest Subsidy on Educational Loans for Overseas Studies for the Students belonging to the Economically Backward Classes (EBCs).

The objective of the scheme is to award interest subsidy to meritorious EBC students so as to provide them better opportunities for higher education abroad and enhance their employability.

To be eligible under the scheme, a student should come under the income ceiling of Rs. 1.00 lakh per annum. 50 % of the outlay every year is earmarked for Girl students.

The students should have secured admission in the approved courses at Masters, M.Phil or Ph.D levels abroad. He/She should have availed loan from a scheduled bank under the Education Loan Scheme of the Indian Banks Association (IBA) for the purpose.

Under the scheme, interest payable by the students availing the education loans of the IBA for the period of moratorium (i.e. course period, plus one year or six months after getting job, whichever is earlier) as prescribed under the Education Loan Scheme of the IBA, shall be borne by the Government of India. After the period of moratorium is over, the interest on the outstanding loan amount shall be paid by the student, in accordance with the existing Educational Loan Scheme as may be amended from time to time. The candidate will bear the Principal instalments and interest beyond moratorium period.
